

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

LOK SABHA

**UNSTARRED QUESTION NO. 146.
TO BE ANSWERED ON MONDAY, THE 30TH NOVEMBER, 2015.**

INDUSTRIAL INCENTIVES TO ANDHRA PRADESH

146. SHRI BHEEMRAO B. PATIL:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government is giving industrial incentives to Andhra Pradesh on the lines of Kalahandi-Bolangir –Korapur in Odisha and Bundelkhand in Uttar Pradesh; and
- (b) if so, the details thereof and if not, the reasons therefor?

ANSWER

**वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)
THE MINISTER OF STATE (INDEPENDENT CHARGE)
OF THE MINISTRY OF COMMERCE & INDUSTRY
(SHRIMATI NIRMALA SITHARAMAN)**

- (a) & (b):** No, Madam. However, as per the mandate of the Andhra Pradesh Re-organization Act, 2014, Special Development Package and Fiscal measure including Tax incentives has been provided to promote industrialization and economic growth in the State of Andhra Pradesh. The fiscal package referred to in Section 94(1) of the Act has been complied with by Ministry of Finance.
